



LAW COLLEGE DEHRADUN
Faculty of Uttaranchal University

Welcomes You To

Brainstorming Session on ADR from Competitive Perspective

Topic: Mediation: Competitive Perspective and Key Insight



Organized by

Alternative Dispute Resolution Centre (LCD ADRC)
Law College Dehradun, Faculty of Uttaranchal University
Arcadia Grant, P.O. Chandanwari, Premnagar,
Dehradun, Uttarakhand-248007 INDIA

FROM THE DEAN'S DESK...

Dear students,

During last few years there has been paradigm change in the mindset of the people globally. For series of reasons now the corporate as well as common men opt to settle their dispute outside the court (out of court settlement). Surprisingly, in some of the countries up to 97 % cases are being settled outside the courts by adopting Alternative Dispute Resolution System. It may be taken as an indirect adverse effect on legal profession but budding lawyers like you may search an opportunity in this. Taking it in this sense I look forward an additional opportunity to see my students as future arbitrators and mediators.

Under the backdrop of this revolutionary development in field of Alternative Dispute Resolution System, I have decided to develop a culture of ADR in our LCD. In this series first of all we will establish a strong ADR Centre in LCD and followed by regular guest lectures on ADR techniques, organizing Mediation and Arbitration Competitions, grooming our students for participation in the national and international competitions, internship with arbitration and mediation Centers. We have also decided to introduce Mediation as a subject from academic session 2021-22 in addition to a value-added certificate course on ADR.

I am glad to inform that newly established Law College Dehradun Alternative Dispute Resolution Centre [LCDADRC] is organizing a Brainstorming Session on ADR from competitive perspective on topic: Mediation: Competitive Perspectives and Key Insight at 3:00 PM on 22nd May, 2021.

In view of the above, you are advised to register and participate actively to update you with the latest development and well equip you to participate in the ADR competitions.

With blessing,

Prof. (Dr.) Rajesh Bahuguna,

Dean, Law College Dehradun

ABOUT BRAINSTROMING SESSION

“Mediation is one of the most effective tools of non- violence. It can turn parties away from conflict, towards compromise.”

The brainstorming session solely focuses on enlightening the participants on the competitive perspective of Mediation. This session is a unique opportunity for the participants to sharpen the skills required to effectively participate in various mediation competitions and make their way to success. The sessions will encompass various aspects of a Mediation Competition such as understanding the concept from scratch, duties and responsibilities of each role in the session, skills of analyzing the proposition and subsequently resolving the dispute. Providing key insights on Mediation is the prime purpose of this session. After the insightful session by the honourable keynote speaker the participants will also get a chance to clarify their doubts and enhance their knowledge.

THE SPEAKER

Ms. Gunavathi has been in practice for 33 years. She is an accredited mediator and an experienced mediation trainer. Gunavathi conducts communication and negotiation skills workshops and mediation skills training workshops.

She has mediated many commercial and family disputes, having had more than 20 years of experience in alternative dispute resolution methods. She has brought her energies to bear by promoting mediation as a premier technique for dispute resolution internationally and in Malaysia. In doing this, she has conducted many courses, trainings and mediation workshops for judges, judicial officers, lawyers, doctors, quantity surveyors, engineers, architects, accountants, the Olympic Council of Malaysia and the Industrial Relations Department.

She has trained more than 500 mediators on behalf of the Malaysian Judiciary, Malaysian Mediation Centre, Bank Negara Malaysia and other organizations. She has also spoken at numerous conferences. She drafted the “Mediation Rules”, “Code of Conduct”, “Accreditation Guidelines” and the draft “Mediation Act” for the Malaysian Mediation Centre and deliberated on the Draft Mediation Act with the Attorney General’s office. She is an experienced lecturer having



Ms. Gunavathi Subramaniam
Advocate, Solicitor and Mediator,
Mediation Trainer/ PG Lecturer on ADR,
University of Malaya, Malaysia.

taught Alternative Dispute Resolution for the Master in Laws at the Faculty of Law University Malaya since 1999 to date.

LEARNING OUTCOMES

1. Process of mediation, role of a mediator & positives of mediation.
2. Exploring different approaches towards conflict management.
3. Keys to successful mediation.

INVITED ATTENDEES

The Law College Dehradun, Faculty of Uttaranchal University invites legal professionals, research scholars and law students to learn for an expert of the field.

REGISTRATION

Participants shall register for the brainstorming session by filling the online registration form latest by May 21, 2021. The online google form that needs to be filed is available at: <http://tinyurl.com/ADR-Series>.

MODE

The session shall be conducted through an online platform Zoom and each and every participant is required to download the application for the smooth functioning of the session.

ABOUT UTTARANCHAL UNIVERSITY

Uttaranchal University, one of the leading educational hubs is constituted with the merger of professional institutes of Sushila Devi Centre for Professional Studies & Research Society, namely Law College Dehradun, Uttaranchal Institute of Technology and Uttaranchal Institute of Management. It offers an array of multi-disciplinary courses making it a knowledge portal courses with innumerable students from all over the country have enrolled in different educational programs. Uttaranchal University can boast of being an institution par excellence and is located in a fascinating geological setting. It is flanked by NH-72 on one side and a beautiful broad slithering river on the other side. The pine trees surrounding the area lend a pristine and wholesome ambience to the campus.

ABOUT LAW COLLEGE DEHRADUN

Law College Dehradun, as a flagship institution of Uttaranchal University under the aegis of Sushila Devi Centre for Professional Studies and Research was established in the year 2002, as the first independent Law College of Uttarakhand. The college was the visionary project of Shri Jitendra Joshi, then chairman of the college and present Chancellor of the Uttaranchal University along with his plenipotentiaries from across the academic spectrum. Within a short span of time, the college registered its reckoning presence, becoming one of the most sought after destination in the field of legal education. The college which was initially affiliated to Hemwati Nandan Bahuguna Garhwal Central University became a top-spot, producing a series of gold medalists and university merit holders. As luck would have it, Law College Dehradun along-with its sister concerns Uttaranchal Institute of Technology and Uttaranchal Institute of Management reached its practical zenith through their merger in the form of Uttaranchal University in 2013 with the passing of Uttaranchal University Act, 2012.

ABOUT ALTERNATIVE DISPUTE RESOLUTION CENTRE (LCDADRC)

The Alternative Dispute Resolution Centre (LCDADRC) is the student body concerned with the research, training of students and promotion of ADR and its allied activities in Law College Dehradun. We aim to develop the student of Law College Dehradun into professionals with infallible skills of dispute resolution. Through our activities we promote the view that with ADR we can help the overburdened Judiciary and the mechanisms of adjudication are not the only mean to achieve amicable settlements. Rather, through ADR, settlements achieved are more with the involvement of the parties in dispute, thus, are more amicable than conventional means of dispute resolution. Over the years ADRC has brought home numerous honors and awards from various National and International Negotiation, Mediation and Client-Counselling Competitions and we aim to keep this record up and growing by training the students of Law College Dehradun and molding them into able negotiators.

ORGANIZERS FOR THE EVENT

DIRECTOR

Prof. (Dr.) Rajesh Bahuguna
Dean, Law College Dehradun

CHAIRPERSON

Dr. Aijaj Ahmed Raj
Assistant Professor, Law College Dehradun

STUDENT COORDINATORS

Mrigank Behl
Ishu Bharadwaj

Any Clarifications/ Queries/ Updates may be sought from the
Coordinators for the event.

Mrigank Behl

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